12 Noon

PAPERS LAID ON THE TABLE

THE FINANCE ACCOUNTS (1960-61) OF THE CENTRAL GOVERNMENT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1960-61. [Placed in Library. See No. LT-406/62.]

STATEMENTS SHOWING ACTION TAKEN
ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS
SESSIONS

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each:—

- (i) Statement No. VIII—Thirtyfourth Session, 1961.
- (ii) Statement No. IV—Thirtyseventh Session, 1962.
- (iii) Statement No. III—Thirtyeighth Session, 1962.
- (iv) Statement No. II—Thirtyninth Session, 1962.
- (v) Statement No. 1—Fortieth Session, 1962

[See Appendix XL, Annexure Nos. 105 to 109 for (i) to (v) respectively.]

THE RUBBER (SECOND AMENDMENT)
RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Ministry of Commerce and Industry Notification G.S.R. No. 1162, dated the 27th

August, 1962, under sub-section (3) of section 25 of the Rubber Act, 1947, publishing the Rubber (Second Amendment) Rules, 1962. [Placed in Library. See No. LT-435/62.]

on the Table

ANNUAL CERTIFIED ACCOUNTS (1960-61) OF THE COIR BOARD AND AUDIT REPORT THEREON

Shri A. M. Thomas: Sir, I also beg to lay on the Table a copy of the Annual Certified Accounts of the Coir Board, Ernakulam, for the year 1960-61, together with the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-434/62.]

FOURTH REPORT OF THE COMMISSIONER FOR LINGUISTIC MINORITIES FOR THE PERIOD NOVEMBER, 1960 TO DECEMBER, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY VELOPMENT, PANCHAYATI RAJ AND COOPERATION (Shri S. MISRA): Sir, on behalf of Shri B. N. Datar, I beg to lay on the Table, under clause (2) of article 350-B of the Constitution, a copy of the Fourth Report of the Commissioner Linguistic Minorities for the November, 1960 to 31st period 1st December, 1961. [Placed in Library. See No. LT-407/62.]

Annual Accounts (1959-60) of the I.A.C. and Audit Report thereon

THE DEPUTY MINISTER IN TRANSPORT AND MINISTRY OF COMMUNICATIONS (SHRI B. BHAGAVATI): Sir, I beg to lay on the Table, under sub-section (4) of section 15 of the Air Corporations Act, 1953, a copy of the Annual Accounts of the Indian Airlines Corporation for the year 1959-60 and the Audit Report thereon. [Placed in Library. See No. LT-442/62.]